

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

15. IA/1370/2023 IA/1332/2022 In C.P. (IB)/498(MB)2021

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Moon Star Securities Trading &  
Finance Co. Ltd.  
V/s  
Raghuleela Builders Pvt. Ltd.

Section: 7 of Insolvency & Bankruptcy Code, 2016

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ORDER

The matter is taken up through Virtual Hearing (VC).

**IA No. 1332/2022** - Sr. Counsel, Ashish Kamat appeared for the applicant  
BoB.

Counsel, Nausher Kohli appeared for the RP. Rashmin Khandekar appeared  
for the respondent. Heard both sides and **Reserved for Order**.

List **IA No. 1370/2023** on **16.06.2023**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)